

THE MINISTER OF SHIPPING (SHRI G.K. VASAN): (a) to (d) A Committee under the Chairmanship of Additional Secretary and Financial Advisor, Ministry of Shipping was formed to examine the role of Tariff Authority for Major Ports (TAMP), Mumbai, *vis-a-vis* its performance regulation, the organizational structure and the statutory framework for the purpose of strengthening of Tariff Authority for Major Ports. The Committee has finalized the draft Major Ports Regulatory Authority Act, 2009 and the same has been hosted on the website for inviting comments/views of the various stakeholders on the proposed Act. The Act, if enacted, will be a successor to the provisions currently enshrined in the Major Ports Act, 1963 in so far as the working of Tariff Authority for Major Ports is concerned. No final decision on the issue has yet been taken.

12.00 Noon

PAPERS LAID ON THE TABLE

Notifications of the Ministry of Shipping

THE MINISTER OF SHIPPING (SHRI G.K. VASAN): Sir, I lay on the Table:

(i) A copy each (in English and Hindi) of the following Notifications of the Ministry of Shipping under sub-section (4) of Section 124 of the Major Port Trusts Act, 1963.

(1) G.S.R. 227 (E), dated the 31st March, 2009 publishing the Kolkata Port Trust Employees (Leave) Amendment Regulations, 2009.

(2) G.S.R. 428 (E), dated the 18th June, 2009 publishing the Mumbai Port Trust Employees (Leave) Amendment Regulations, 2009.

(3) G.S.R. 198 (E), dated the 25th March, 2009 publishing the Kolkata Port Trust Employees (Pension) Second Amendment Regulations, 2009.

[Placed in Library. See No.L.T. 181/15/09]

(ii) A copy each (in English and Hindi) of the following Notifications of the Ministry of Shipping under sub-section (3) of Section 458 of the Merchant Shipping Act, 1958:

(1) G.S.R. 448 (E), dated the 26th June, 2009, publishing the Merchant Shipping (Registration of Indian Fishing Boats) Amendment Rules, 2009.

[Placed in Library. See No.L.T. 179/15/09]

(2) G.S.R. 449 (E), dated the 26th June, 2009, regarding Registration of Fishing Boats under the Merchant Shipping Act, 1958.

[Placed in Library. See No.L.T. 180/15/09]

MR. DEPUTY CHAIRMAN in the Chair